

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P(C) NO.9875 OF 2020

PETITIONER: -

HARISH,
S/O. GOVI. A., AGED 54 YEARS,
LPST, T.R. KUNJIKRISHNAN U.P. SCHOOL,
VALANCHERY, RESIDING AT MANIKARNIKA HOUSE,
NEAR NALANA HOSPITAL, RAMANATTUKARA P.O.,
KOZHIKODE - 673 633.

BY ADV.BIJU ABRAHAM.

RESPONDENTS: -

1. ASSISTANT EDUCATIONAL OFFICER,
KUTTIPURAM, MALAPPURAM - 679 571.
2. T.R. KUNJIKRISHNAN U.P. SCHOOL,
VALANCHERY P.O, MALAPPURAM - 676 552
REP. BY ITS MANAGER.
3. THE HEADMASTER,
T.R.KUNJIKRISHNAN U.P. SCHOOL,
VALANCHERY P.O, MALAPPURAM - 676 552.
4. V.S. BEENA, L.P.S.A., AGED 55 YEARS,
W/O. KISHORE, T.R. KUNJIKRISHNAN U.P. SCHOOL,
VALANCHERY P.O, MALAPPURAM - 676 552.
5. M.D. JAIN MARY, L.P.S.A.,
AGED 56 YEARS, W/O. THOMAS,
T.R. KUNJIKRISHNAN U.P. SCHOOL,
VALANCHERY P.O, MALAPPURAM - 676 552.

R1 BY GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

ORDER

The learned Government Pleader to obtain instructions from the first respondent.

In the meanwhile, the petitioner shall endeavour to serve notice on respondents 2 to 5 by speed post as well as through E-mail/Whats App message.

Post on 20.5.2020.

**P.GOPINATH
JUDGE**

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APPENDIX

PETITIONER'S EXHIBITS :

EXHIBIT P1: - A TRUE COPY OF THE REQUESTS MADE BY THE
PETITIONER TO THE 2ND RESPONDENT WITH COPY
TO THE 1ST RESPONDENT DATED 03-02-2020

EXHIBIT P2:- A TRUE COPY OF THE REQUESTS MADE BY THE
PETITIONER TO THE 2ND RESPONDENT WITH COPY
TO THE 1ST RESPONDENT DATED 30-03-2020

RESPONDENTS' EXHIBITS : NIL